BROADCASTING (SHRI SUBODH KANT SAHAY); (a) and (b) According to information available, terrorist organic sation's in Punjab had carried out such a drive in the border areas of Punjab. There is, however, nothing to suggest that such activities have spread to Delhi.

(c) The State Government are taking appropriate step's to motivate the people, including the youth, to wean them away from the terrorist organisations.

295. *[Transferred to the 1th March,* 1991]

सरकारी क्षेत्र के उपक्रमों/उद्यमों द्वारा अनुसूचित जातियों/अनुसूचित जनजातियों के लोगों को विक्रता नियुक्त किया जाना/एजेंसियों दिया जाना

296. श्री राम अवधेश सिंह : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकारी नीतियों के अन्तर्गत सरकारी क्षेत्र के उपक्रमों और सरकारी उद्यमों के विपणन विभागों द्वारा अनुसूचित जातियों/अनुसूचित जनजातियों को आरक्षित कोटा में एजेंसी/विक्रेता नियुक्त करने/कमीशन शुदा एजेंसी/खेप एजेसी/खेप भंडारण व्यवस्था आदि दिए जाने का प्रावधान हैं ;

(ख) क्या यह सच है कि भारतीय इस्पात प्राधिकरण, हिन्दुस्तान फोटो फिल्मस मैन्यूफैक्चरिंग कम्पनी, सीमेंट कारपोरेशन आफ इंडिया, पेपर कारपोरेशन आफ इंडिया, हिन्दुस्तान वेजिटेबल्स कारपोरेशन लिमिटेड आदि जैसी 90 प्रतिशत से अधिक सरकारी विपणन कम्पनियां अनुसूचित जातियों/अनुसुचित जनजातियों के लिए आरक्षित कोटा के अन्तर्गत किसी प्रकार की एजेंसी नहीं दे रही हैं ; और

(ग) यदि हां, तो सरकारी क्षेत्र के कौन-कौन से उपक्रम/उद्यम इस सम्बन्ध में आरक्षण-नीति का पालन कर रहे हैं और कौन-कौन से उपक्रम/उद्यम आरक्षण-नीति का पालन नहीं कर रहे हैं और इसके क्या कारण हैं ?

प्रधान मंत्री कार्यालय में राज्य मंत्री (श्री कमल मोरारका): (क) से (ग) जानकारी एकत्रित की जा रही हैं और सभा-पटल पर रख दी जायेगी ।

Induction of women into Indian Army

297. SHRI TALARI MANOHAR; Will the PRIME MINISTER be pleased to state;

(a) whether there is any proposal under Government's consideration to induct women into the Indian Army; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH): (a) and (b) Presently, women are inducted into the Medical Corps and Nursing services. A detailed study is being conducted to identify other areas where women could be enlisted.

Loss to Public Sector Undertakings in Andhra Pradesh

298. SHRI TALARI MANOHAR: Will the PRIME MINISTER be pleased to state;

(a) whether any Central Public Sector Undertakings in Andhra Pradesh is incurring looses; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) and (b) Two Central Public Sector Enterprises, namely, Hindustan Flnoro-carbons Limited and Southern Pesticides Corporation Ltd., having their registered offices in the State of Andhra Pradesh have incurred losses amounting to Rs. 9.05 crores and Rs. 1.4? crores, respectively during the year 1989-90.

Imposition of penalties by Centra! Vigilance Commission

299. SHRI DHULESHWAR MEENA Will the PRIME MINISTER be pleased to state;